

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**FARIDKOT HOUSE**  
**CAUSE LIST**

Date: 1<sup>st</sup> October, 2015  
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE U.D. SALVI  
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 1</b>			
<b>FOR DIRECTION</b>			
1.	Original Application No. 83(T <sub>HC</sub> )/2012 (PH)	Bharti Infratel Ltd. Vs State of M.P & Ors.	Mr. Nikhil Singh, Adv. for Applicant  Mr. C.D. Singh, Adv. for R-1 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastava, Adv. for R – 2
2.	Original Application No. 77(T <sub>HC</sub> )/2012 (PH)	Bharti Infratel Ltd. Vs State of M.P & Ors.	Mr. Nikhil Singh, Adv. for Applicant  Mr. C.D. Singh, Adv. for R-1 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastava, Adv. for R – 2
3.	Appeal No. 55(T <sub>HC</sub> )/2012 (M.A No. 74/2013 & M.A No. 114/2013) (PH)	Idea Cellular Ltd. Vs State of M.P & Ors.	Mr. Brian Da Silva, Sr. Adv. along with Ms. Jyoti Dutt, Adv. for Appellant  Mr. C.D. Singh, Adv. for R-1 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastava, Adv. for R – 2
4.	Original Application No. 80(T <sub>HC</sub> )/2012 (PH)	Viom Networks Ltd. Vs State of M.P & Ors.	Mr. Rajiv Dutta, Sr. Adv. along with Ms. Jyoti Dutt Sharma, Adv. for Applicant  Mr. C.D. Singh, Adv. for R-1 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastava, Adv. for R – 2
5.	Original Application No. 129/2013 (PH)	Viom Networks Ltd. Vs UT of Chandigarh & Ors.	Ms. Jyoti Dutt Sharma, Adv. for Applicant  Mr. Shubham Bhalla, Adv. for R – 1, 2 & 4 Mr. A.K. Prasad, Adv. for R - 3
6.	Original Application No. 130/2013 (PH)	ATC India Tower Corp. Pvt. Ltd. Vs UT of Chandigarh & Ors.	Mr. Piyush Sharma, Adv. for Applicant  Mr. Shubham Bhalla, Adv. for R – 1 & 2 Mr. A.R. Takkar, Adv. for R – 3 Mr. A.K. Prasad, Adv. for R - 4
<b>FOR ADMISSION</b>			
7.	Original Application No. 441/2015	Al Barkat Overseas Vs. State of Uttar Pradesh & Ors.	Mr. B. K. Mishra, Adv. for Applicant
<b>AFTER NOTICE</b>			
8.	Original Application No. 326/2015 (M.A. No. 846/2015)	Kalindi Residents Welfare Association (KRWA) Vs. Union of India & Ors.	Mr. Umang Gupta, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. A. K. Prasad, Adv. for R-2 Dr. Rajeshwar Rao, Adv. for UD, PWD & Irrigation Flood Control Ms. Pooja Kalra, Adv. for SDMC
9.	Original Application No. 374/2015 (M.A. No. 888/2015)	Gauri Mulekhi Vs. State of Haryana & Ors.	Mr. Rahul Choudhary, Adv. for Applicant

<b>FOR HEARING</b>			
10.	Original Application No. 80/2015	Keshar Singh Panwar & Ors. Vs Union of India & Anr.	Ms. Divya Jyoti Jaipurian, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R – 1 Mr. Rahul Verma, Adv. for R – 2 Mr. U.A. Rana, Adv. for R-9
<b>CASES OF COURT NO. 2</b>			
<b>FOR ADMISSION</b>			
11.	Original Application No. 403/2015 (M.A. No. 947/2015)	Ratan Chand Vs. State of H.P. & Ors.	Mr. Gangotri H. Nath, Adv. for Applicant
12.	Original Application No. 439/2015	Dr. S. N. Singh Vs. Delhi Development Authority & Ors.	Applicant in Person
13.	M.A. No. 949/2015 & M.A. No. 1030/2015 in Original Application No. 310/2015	Tikaula Distillery Ltd. Vs. Krishan Kant Singh & Ors.	Mr. A. A. Aron, Adv. for Applicant
<b>AFTER NOTICE</b>			
14.	Original Application No. 381/2015	Nazeer Ahmed Vs. Union of India & Ors.	Mr. Ajay K. Tiwari, Adv. for the Applicant  Mr. P. Batra Singh, Adv. for R-1
15.	Original Application No. 408/2015 (M.A. No. 952/2015)	Matloob Vs. MOEF & CC & Ors.	Mr. Tushar Singh, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
16.	Appeal No. 57/2015	Anuj Sood & Anr. Vs. MoEF & Ors.	Neelam Rathore, Adv. for Appellants  Mr. Vishwendra Verma, Adv. for R-1 & 2 Mr. Kulraj, Adv for R-5 Mr. Ramesh Kumar, EO for R-6 Mr. Navdeep, Adv. for R-1 to 10 Mr. Anil Soni, AAG for R-3 to 5 Mr. Sarabjit Singh Heera, Adv.for R-7 to 16
17.	Original Application No.163/2015	Citizens for Collective Consciousness Vs Dhanu & Ors.	Mr. Praneet Ranjan & Mr. Abhinav Singh Advs. for Applicant  Mr. Vipin Kr. Singh, Adv. for R-1 to 8 Mr. Narendra Pal Singh & Mr. Dinesh Jindal, Advs. for R-9 Mr. Subodh Kumar, Adv. for R-12 & 13 Mr. S. I. Ashok Kumar, Adv. for R-15
18.	Original Application No.165/2015 & M.A.No.488/2015	Rajiv Rattan Vs Haryana Urban Development Authority & Ors.	Mr. Rajat Navet, Mr. Rohan Yadav & Mr. Dalveer Tharan, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana & Romy, Advs. for R-1 to 4
19.	Original Application No. 175/2015	Shailesh Singh Vs Hotel Jaypee Vasant, New Delhi & Ors.	Mr. Shailesh Singh, in person  Mr. Pinaki Misra, Sr. Adv. alongwith Ms. Anisha Mitra, Adv. for R-2 Mr. A. P. Singh, Mr. Abhimanyu Mahajan, Advs. for R-3 & 5 Mr. Abhimanshu Mahajan, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for R-10 Mr. Balendu Sekhar, Mr. Akshay Abrol, Advs. for R-11 Ms. Saakshi Popli, Adv. for NDMC Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for UPCCB

20.	Original Application No. 230/2015 (M.A. No. 600/2015, M.A. No. 606/2015 & M.A. No. 730/2015 & M.A. No. 844/2015)	Zila Apradh Virodhak Committee  Vs. Central Pollution Control Board	Mr. Dinesh Kumar Chawla, Adv. for Applicant  Mr. Raj Kumar, Adv. for R-1 Mr. Vishwendra Verma, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R-3 & 4 Mr. Balendu Shekhar & Mr. Akshay Abrol, Advs. for R-5 Mr. P. K. Tiwari, Adv.
<b>FOR HEARING</b>			
21.	Original Application No. 196/2014	Krishan Kant Singh Vs M/s Hindustan Coca-Cola Beverages Pvt. Ltd.	Mr. Ritwick Dutta, Adv. for Appellant  Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-5 Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Mishra and Mr. Daleep K. Dhayani, Advs. for UPPCB Mr. Jayesh Gaurav Singh, Adv. for ISPCB Mr. Mukesh Verma, Adv. for UPCB Ms. Yogmaya Agnihotri, Adv. for CECB Ms. Panchajanya Batra Singh, Adv. for MoEF Mr. B. V. Niren, Adv. Mr. Apporv Kurup, & Mr. Rohit Rathi, Advs. for State of Chhattisgarh Mr. Rudreshwar Singh, Adv. for State of Bihar & BPCB Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. for MPPCB
22.	Appeal No. 18/2015	Deepak Kr. Rai Vs. State of U.P. & Ors.	Mr. Deepak Kr. Rai, Appellant in Person  Ms. Savitri Pandey, Adv. and Ms. Asma Parveen, Adv. For R - 1 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhayani, Advs. for R – 2 Mr. Aabhas Parimal, Adv. for R-3
23.	Original Application No. 176/2015	Shailesh Singh Vs Hotel Holiday Regency, Moradabad & Ors.	Mr. Shailesh Singh, in person  Mr. Rishab Raj jain & Priyadarsni Gopal, Advs. for R-1 Ms. Savitri Pandey, Adv. for R-2, 6 to 10 Mr. Rajkumar, Adv. for R-3 Mr. Anil K. Kher, Sr. Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. A. K. Prasad, Adv. for R-14 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for UPPCB
24.	Original Application No. 277/2015	Green Earth  Vs. Deputy Commissioner & Ors.	Mr. M. C. Mehta & Ms. Katyayni Chaubey, Advs. for Applicant  Mr. Sandeep Madan, Adv. for R-1 & 2 Mr. Anil Grover, AAG, Haryana & Mr. Rahul Khurana, Adv. for R-3 & 4

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